

**SECTION-III-A  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION**

**PETITION FOR SPECIAL LEAVE TO APPEAL (C) NOS. 12236 & 20946 OF 2014**

**DHAMPUR SUGAR MILLS LTD.**

**...PETITIONER**

**VERSUS**

**COMMISSIONER OF INCOME TAX & ANR.**

**...RESPONDENTS**

**OFFICE REPORT**

The matters above-mentioned were listed before the Hon'ble Court on 1<sup>st</sup> April, 2015, when the Hon'ble Court was pleased to pass the following Order :-

**"Four weeks' further time is granted to file counter affidavit.**

**List the matters thereafter."**

It is submitted for the information of the Hon'ble Court that pursuant to above Court's Order, Counsel for the Respondent has on 3<sup>rd</sup> July, 2015 filed Counter affidavit in SLP(C) No. 20946 of 2014. (Copy of the same is placed below the main paper books in SLP(C) No. 20946 of 2014.)

It is further submitted that Counsel for the petitioner has on 18<sup>th</sup> September, 2015 filed Rejoinder Affidavit in SLP(C) No. 20946 of 2014. Copy of the same has been included in the paper books.

Service of notice is complete in both the matters.

The matters above-mentioned are listed before the Hon'ble Court with this office report.

DATED THIS THE 21ST DAY OF SEPTEMBER, 2015.

**ASSISTANT REGISTRAR**

**COPY TO:**

Mr. Ambhoj Kumar Sinha, Advocate

Mrs. Anil Katiyar, Advocate

**ASSISTANT REGISTRAR**